GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WERLFARE

RAJYA SABHA
UNSTARRED QUESTION NO 1553
TO BE ANSWERED ON 15TH MARCH, 2022

INVESTIGATION ON SPECIAL AUDIT COMMITTEE REPORT AGAINST THE DOCTOR WHO SOUGHT VRS

1553. SMT. PHULO DEVI NETAM:

Will the **MINISTER OF HEALTH AND FAMILY WELFARE** be pleased to state:

(a) the current status and details of the ongoing investigation/enquiry on the points highlighted in Special Audit Committee against the doctor who sought VRS;
(b) whether the doctor against whom the enquiry is pending, has been given VRS during the course of Investigation; and
(c) whether the Department of Personnel and Training and the Department of Legal Affairs were consulted before granting VRS and what were their opinions?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)

(a) to (c) All such cases are handled as per vigilance manual. Voluntary Retirement Scheme (VRS) request of the officer was accepted with the approval of the competent authority.
